

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Application No. 85 of 2015 (SZ)
and
M.A.Nos.174 of 2016 and 232 of 2016 (SZ)

Applicant(s)
Dr. Lubna Sarwath
Co-Convenor
Save Our Urban Lakes
Hyderabad

Respondent(s)
Vs. The State of Telangana, rep. by its
Secretary to Government, Telangana
Secretariat, Hyderabad-500022
and 3 others

Legal Practitioners for Applicant(s)
Mrs.Rema Smrithi

Legal practitioners for respondent(s)
Smt. Yasmeen Ali for R-1
Mr.D. Srinivasan for R-2
Mr. T. Sai Krishnan for R-3 and R-4

| Note of the Registry | Orders of the Tribunal |
|----------------------|---|
| Order No. 37 | <p>Date: 21st December, 2017</p> <p><u>Application No.85 of 2015 and M.A. Nos. 174 and 232 of 2016:</u></p> <p>Application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents pray time for arguments.</p> <p>List the matter for final arguments on 12.01.2018.</p> <p>.....J.M. (Justice M.S. Nambiar)</p> |